

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Filling up of the posts of District Judges (Entry Level) under promotional quota in terms of the Jammu and Kashmir Higher Judicial Service Rules, 2009- Conducting of interview of the eligible candidates.

ORDER

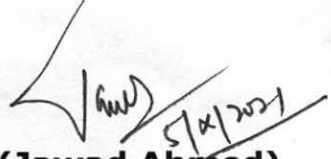
No: 929 of 2021/RG

Dated: 05-10-2021

Hon'ble the Chief Justice has been pleased to constitute a Committee comprising Hon'ble the Chief Justice, Hon'ble Mr. Justice Ali Mohammad Magrey and Hon'ble Mr. Justice Vinod Chatterji Koul to conduct the interview of the eligible candidates, as per Annexure 'A' appended herewith, on 26th October, 2021 from 11:00 am.

The candidates posted in Kashmir Division shall appear in the interview physically at Srinagar Wing of the High Court, those posted in Jammu Division shall appear virtually from Jammu wing of the High Court and those posted in UT of Ladakh shall appear virtually from their respective District Courts.

By Order.

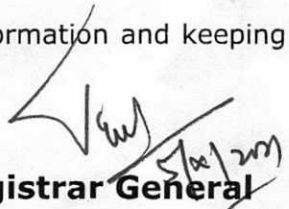

(Jawad Ahmed)
Registrar General

No: 44324-402/RG/21

Dated: 05-10-2021

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
3. Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul.
.....for kind information of their Lordships.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu /Srinagar.
..... for information and with the request to make necessary arrangements on the date of interview for smooth conduct of the interview.
5. All Principal District & Sessions Judges of the UTs of J&K & Ladakh
..... for information. PDJ Leh and Kargil are requested to make necessary arrangements in coordination with IT Section of High Court regarding conduct of interview through virtual mode of the eligible officers, if any, posted in their respective Disticts.
6. Concerned Officers _____
.....for information and necessary compliance.
7. CPC e-Courts, High Court of J&K and Ladakh, Srinagar with the request to upload the same on the official website of the High Court of J&K and Ladakh and also to ensure that necessary arrangements are in place for conducting interview of officers posted in Jammu and Ladakh through virtual mode.
8. Director Finance, High Court of J&K, Main Wing, Jammu for information and n/a.
9. Incharge Chief Librarian Jammu/ Srinagar for information and keeping record of the same.


Registrar General



Annexure A to Order No 929 of 2021/RG Dated 05-10-2021**List of Civil Judges (Sr. Division)/ Sub Judges falling consideration zone for promotion to the post of District Judges (Entry Level Grade)**

Sr.No	Name of the officer	Present place of posting
1	Abdul Nasir	Additional District Judge, Bank Cases, Srinagar
2	Surinder Singh	PO, Fast Track Court (Cases against women including rapes), Ramban
3	Javaid Ahmad Geelani	PO, Fast Track Court, Kupwara
4	Ajay Kumar Gupta	1st AD&SJ, Srinagar
5	Sudhir Kumar	3rd AD&SJ, Srinagar
6	Om Parkash Thakur	One Man Forest Authority
7	Gowhar Majid Dalal	Registrar Judicial, High Court Wing, Srinagar
8	Javed Alam	AD&SJ, Anantnag
9	Mehraj-ud-Din Sofi	AD&SJ, Pulwama
10	Surjit Singh Bali	Additional Principal Judge, Family Court, Jammu
11	Om Prakash Bhagat	AD&SJ, Baramulla
12	Manjit Singh Manhas	Additional Sessions Judge, TADA/POTA, Srinagar
13	Naushad Ahmad Khan	4th AD&SJ, Srinagar
14	Som Lal	PO, Fast Track Court (Cases against women including rapes), Kulgam
15	Mohd. Ashraf Bhat	2nd AD&SJ, Srinagar
16	Pradeep Kumar	PO, MACT, Srinagar
17	Rajesh Kumar Abrol	Under Suspension
18	Vishaish Kumar Parihar	Under suspension.Attached with Registrar Judicial, Jammu.
19	Mahmud Anwar Al-Nasir	Under suspension.Attached with Registrar Judicial, Srinagar.
20	Amarjit Singh Langeh	Chief Judicial Magistrate, Jammu
21	Ms. Sandeep Kour	Chief Judicial Magistrate, Kathua
22	Amit Kumar Gupta	Secretary, High Court Legal Services Committee
23	Yahya Firdous Ahangar	Secretary, DLSA, Jammu
24	Sandeep Gandotra	Chief Judicial Magistrate, Pulwama
25	Raja Mohd. Tasleem	CJM, Anantnag
26	Anoop Kumar	CPC, e-Court, High Court of J&K
27	Farooq Ahmad Bhat	Chief Judicial Magistrate, Srinagar
28	Madan Lal	Chief Judicial Magistrate, Poonch
29	Manoj Parihar	Sub Judge, Katra
30	Shabir Ahmad Malik	Chief Judicial Magistrate, Budgam
31	Arvind Sharma	Chief Judicial Magistrate, Samba
32	Yash Pal Sharma	Chief Judicial Magistrate, Kishtwar
33	Bashir Ahmad Munshi	CJM, Udhampur
34	Amit Sharma	Chief Judicial Magistrate, Rajouri
35	Manjeet Rai	City Judge, Jammu

36	Khurshid-ul-Islam	Chief Judicial Magistrate, Handwara
37	Ms. Anjum Ara	Chief Judicial Magistrate, Ramban
38	Ms. Arti Mohan	Electricity Magistrate, Jammu
39	Ms. Rajni Sharma	Secretary, DLSA, Udhampur
40	Vinod Kumar	Special Mobile Magistrate (T), Jammu
41	Ms. Umi Kulsoom	Chief Judicial Magistrate, Ganderbal
42	Pawan Kumar Sharma	Special Mobile Magistrate, Rajouri
43	Ahsan-ullah Parvez Malik	Special Mobile Magistrate, Srinagar
44	Iqbal Ahmad Masoodi	Forest Magistrate, Srinagar
45	Ms. Renu Dogra	Sub Judge, Jammu
46	Ms. Sudesh Sharma	Sub Judge, LRP, High Court Wing Jammu
47	Ms. Spalzes Angmo	CJM, Leh
48	Imtiyaz Ahmad Lone	Sub-Judge, LRP, Srinagar